

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 222**  
**CP-87/ND/2021**

**IN THE MATTER OF:**

**Sunil Singhal**

...

**Applicant**

**Versus**

**Frisco Fab Dying & Printing Pvt. Ltd. & Ors. ...**

**Respondent**

**Under Section: 241**

**Order delivered on 26.09.2022**

**CORAM:**

**SHRI. BACHU VENKAT BALARAM DAS,  
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant : Mr. Naveen Sharma, Adv**

**For the Respondent : Adv. Shankari Mishra and Adv. Swechcha Mishra  
for Respondent No. 1 and 2**

**ORDER**

Due to paucity of time, the matter is re-notified to 15.11.2022.

  
**(T.S. SINGH)**  
**COURT OFFICER**